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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.R.P. 224/2019

AFROZNISHA ..... Petitioner

Through: Mr. Rakesh Chander Agrawal,

Advocate. (M:9891903838)

versus

DELHI WAKF BOARD & ORS

..... Respondent

Through: Mr. Wajeeh Shafiq, SC with Ms.

Ramsha Shan, Advocate for DWB. Mr. Rishikesh Kumar, ASC with Ms. Sheenu Priya, Advocate for GNCTD.

(M:9911483629)

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

ORDER

% 27.04.2022

- 1. This hearing has been done through hybrid mode.
- 2. The present matter is listed for compliance of the previous order dated 22nd February, 2022. Vide the said order, this Court had directed the GNCTD to file a status report in respect of the functioning of the Wakf Board and release of its grant-in-aid.
- 3. Today, on behalf of the GNCTD, it is submitted that there is a change in the panel counsel, and hence, some more time is sought to file the status report.
- 4. Accordingly, let the said status report be filed before the next date of hearing.
- 5. List on 3<sup>rd</sup> August, 2022.

PRATHIBA M. SINGH, J.

**APRIL 27, 2022** 

dj/ms